

BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

NINETEENTH REPORT

(Presented on 7.3.2001)

The Business Advisory Committee held a sitting on Friday, the 2nd March, 2001.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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| (1) The Banking Companies (Legal Practitioners' Clients' Accounts) Repeal Bill, 2001.
<u>(Consideration and passing)</u> | 1 hour |
| (2) Discussion on Statutory Resolution seeking Disapproval of the Indian Council of World Affairs Ordinance, 2001. | 1 hour |
| (3) The Indian Council of World Affairs Bill, 2001.
<u>(Replacing the Ordinance)</u>
<u>(Consideration and passing)</u> | |
| (4) The Energy Conservation Bill, 2000.
<u>(Consideration and passing)</u> | 2 hours |
| (5) The Trade Unions (Amendment) Bill, 2000, after it has been passed by Rajya Sabha.
<u>(Consideration and passing)</u> | 2 hours |
| (6) The Industrial Disputes (Banking Companies) Decision Repeal Bill, 2001, after it has been passed by Rajya Sabha.
<u>(Consideration and passing)</u> | 1 hour |

- (7) The Uttar Pradesh Sugarcane Cess (Validation) Repeal Bill, 2000, after it has been passed by Rajya Sabha. 1 hour

(Consideration and passing)

- (8) The Post-Graduate Institute of Medical Education & Research, Chandigarh (Amendment) Bill, 2000, after it has been passed by Rajya Sabha. 1 hour

(Consideration and passing)

3. Re-considering the earlier decision of the House, the Committee also recommend that the following items may be taken up on the dates indicated against each:-

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| (1) Discussion on the Motion of Thanks on President's Address. | May be taken up on Wednesday, the 7 th and 8 th March, 2001. The Prime Minister may reply on Monday, the 12 th March, 2001 after Question Hour. |
| (2) General discussion on Railway Budget for 2001-2002. | May be taken up |
| (3) Discussion and Voting on Demands for Grants on Account (Railways) for 2001-2002. | on Wednesday, the 14 th and |
| (4) Discussion and Voting on Supplementary Demands for Grants (Railways) for 2000-2001. | Thursday, the 15 th March, 2001. The Minister of Railways may reply on Thursday, the 15 th March, 2001. |

4. The Committee also recommend that the general discussion on Budget (General) for 2001-2002 may be taken up on Monday, the 19th, Tuesday, the 20th and Wednesday, the 21st March, 2001. The Finance Minister may reply on Wednesday, the 21st March, 2001.

5. The Committee further recommend that discussions on the following subjects may be held on the dates indicated against each:-

(1) Problems being faced by Farmers.

May be taken up
on Monday, the
12th and Tuesday,
the 13th March, 2001.
The Minister may
reply on Tuesday, the 13th
March, 2001.

(2) Report of the Kargil Review Committee.

May be taken up
on Thursday, the
22nd March, 2001.

6. The Committee further recommend that in order to make available more time for completion of essential items of Government and other business, the House may sit late, if necessary.

NEW DELHI;
March 2, 2001
Phalguna 11, 1922 (Saka)

G.M.C. BALAYOGI
Chairman,
BUSINESS ADVISORY COMMITTEE